



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title: Clarifications

Reference No.:

Date: 06/02/2012

Supply and installation of video conferencing system at IRDA

This has reference to our tender document dated 27th Jan 2012 on the above subject. The following clarifications are issued with regard to EMD.

Bid Security and its Amount (EMD)

The Expression of Interest (EOI) should be submitted along with an EMD of Rs. 2, 00,000/- (Rupees two lac only). Those EOI without this EMD will be summarily rejected. The Demand Draft/ Banker's Cheque/ Pay Order of Scheduled or Nationalized Banks should be drawn in favour of "Insurance Regulatory and Development Authority" Payable at Hyderabad. The EMD of those firms that are rejected during the evaluation stage will be returned within one month from the date of the decision. The EMD of the remaining unsuccessful companies will be returned after 45 days from the date of issue of purchase order and the EMD of the successful bidder will be released after the bidder completes the implementation and furnishes the Performance Bank Guarantee (BG).

The earnest money deposit (EMD) may be forfeited:

- If the bidder withdraws its bid during the period of bid validity specified by the Bidder in the Bid Form
- If the bidder does not accept the correction of its Bid
- In the case of a successful bidder, if the bidder fails within the specified time limit to implement the video conferencing solution, or to furnish the required performance guarantee
- If the bidder fails to produce sufficient proof for the information provided as part of response of 1 bid evaluation

The last date for the submission of EOI is 10th February 2012 by 3.00 PM

Joint Director (IT)